GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:5124 ANSWERED ON:05.09.2011 PENDING PROJECTS/PROPOSALS UNDER CRF/ISC AND EI Kanubhai Patel Jayshreeben;Mahendrasinh Shri Chauhan ;Naranbhai Shri Kachhadia;Pathak Shri Harin;Patil Shri C. R. ;Rathwa Shri Ramsinhbhai Patalbhai;Shukla Shri Balkrishna Khanderao Balu Shukla;Veljibhai Jat Poonamben

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of all the pending proposals/projects for development / improvement of roads and declaration of some roads as NHs in Gujarat under CRF/ISC & EI during the last three years;

(b) the reasons for keeping these proposals/projects pending and the time by which these are likely to be cleared by the Government;

(c) the status of Bhachau-Bhuj-Pandhro, Chitroad-Raipur-Dholvira, Bhuj-Khavada- Dharmsala, Jhkhau port road and Rajkot Morbid-Navlakhi road;

(d) whether the government is applying different formula in calculating sanctioned a limit of works under the said scheme and if so, the details thereof; and

(e) whether the Government enhanced sanctioned limit for certain States and if so, the reasons for reducing the sanctioned limit of Gujarat?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) There is no proposals pending in the Ministry under CRF/ISC & EI. No proposals under CRF/ISC & EI, received in the Ministry from Gujarat Government during last three years, is pending.

(b) Does not arise.

(c) Bhachau-Bhuj-Pandhro, Chitroad-Raipur-Dholvira, Bhuj-Khavada-Dharmsala, Jhkhau port and Rajkot Morbid-Navlakhi road proposed for declaration as National Highways are under examination in the Ministry.

(d) & (e) Sanction in the current year is limited to 3 times the annual allocation to the state minus the difference of total sanction and total utilization. Prior to 2008-09, the limit was 2 times the annual allocation.